

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 04

Dated Guwahati, the 4th January, 2013.

In supersession of all earlier orders, Hon'ble the Chief Justice has been pleased to constitute/reconstitute the committees of Hon'ble Judges as mentioned below :-

Sl. No.	Name of the Committee	Names of the Hon'ble Judges	Secretary
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice I.A. Ansari 3. Hon'ble Mr. Justice T. Vaiphei 4. Hon'ble Mr. Justice B.K. Sharma 5. Hon'ble Mr. Justice B.P. Katakey (The Chief Justice may co-opt any Hon'ble Judge for a particular meeting)	Registrar General
2.	Buildings and Infrastructure Committee (For all the Benches of High Court (except Manipur, Meghalaya & Tripura) and all the District Courts (including Family Courts etc.))	1. Hon'ble Mr. Justice B P Katakey 2. Hon'ble Mr. Justice A.C. Upadhyay 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.)
3.	For all Court Buildings of the State of Manipur including the New High Court Building.	1. Hon'ble Mr. Justice T.N.K. Singh 2. Hon'ble Mr. Justice N. Kotiswar Singh	Registrar, Imphal Bench
4.	For all Court Buildings of the State of Tripura including the New High Court Building.	1. Hon'ble Mr. Justice U.B. Saha 2. Hon'ble Mr. Justice Subhasis Talapatra	Registrar, Agartala Bench.
5.	For all Court Buildings of the State of Meghalaya including the New High Court Building.	1. Hon'ble Mr. Justice T.Vaiphei 2. Hon'ble Mr. Justice P K Saikia	Registrar, Shillong Bench.
6.	Judicial Education and Training	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice B.K.Sarma 3. Hon'ble Mr. Justice B.P. Katakey	Dy. Registrar (G&C)
7.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	1. Hon'ble Mr. Justice H Roy 2. Hon'ble Mr. Justice B.D. Agarwal 3. Hon'ble Mr. Justice A.C. Upadhyay	Librarian-cum-Research Officer (LRO)

8.	Committee for Complaints against Sexual Harassment for all High Court Benches	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Anima Hazarika 2. Ms. Millie Hazarika, Senior Advocate. 3. Dr. Ruma Bordoloi, Principal, NEF Law College, Guwahati 4. Smt. Ranjushree Kalita, Jt. Registrar (Admn.-II) 5. Mr. Biman Gogoi, Asstt. Registrar (PM & P) 6 Ms. Maitreyi Devi, SAA 	Jt. Registrar (Admn.-II)
9.	Information and Communication Technology.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice A.C. Upadhyay 3. Hon'ble Mr. Justice Ujjal Bhuyan 	Joint Registrar (PM&P)
10.	Staff Welfare	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Anima Hazarika 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice B.D. Agarwal 	Joint Registrar (Admn.-I)
11.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice B.P. Katakey 2. Hon'ble Mr. Justice C.R. Sarma 3. Hon'ble Mr. Justice A.K. Goswami 4. Dist. & Sessions Judge, Kamrup, Guwahati 5. Shri G.N. Sahewalla, Senior Advocate 6. Shri B.C. Das, Senior Advocate 	Registrar (Judicial)
12.	Rule Committee for all other Rules	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice T. Vaiphei 2. Hon'ble Mr. Justice C.R. Sarma 3. Hon'ble Mr. Justice A.K. Goswami 	Registrar (Vigilance)
13.	Juvenile Justice Committee	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Anima Hazarika 2. Hon'ble Mr. Justice A.C. Upadhyay 	Joint Registrar (Esstt. & Vigilance)
14.	Protocol Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Ujjal Bhuyan 	Mr. S.S.B. Singh Dy. Registrar (Protocol & Esstt)
15.	Departmental Promotion Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice B P Katakey 3. Hon'ble Mr. Justice Ujjal Bhuyan 	Registrar (Admn.)
16.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all the States.	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice I.A. Ansari 3. Hon'ble Mr. Justice B.P. Katakey 4. Hon'ble Mr Justice H Roy 	In charge, Recruitment Cell [Registrar (Admn.)] assisted by Sri C.B. Gogoi, Joint Registrar (Judl.-I)

17.	Committee for Centralised Recruitment for officers & staff of subordinate judiciary and all Benches of the High Court	1. Hon'ble Mr. Just B.P. Katakey 2. Hon'ble Mr. Justice C.R. Sarma 3. Hon'ble Mr. Justice Ujjal Bhuyan	Sri C.B. Gogoi, Joint Registrar (Judl.-I) assisted by Sri Nil Kamal Das, DR(B)
18.	Legal Aid and Advice Committee	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice T.Vaiphei 3. Hon'ble Mr. Justice B.D. Agarwal	Registrar (Vigilance)
19.	Committee for granting Selection Grade/Super time Scale to the District & Sessions Judges and also for granting ACP to Judicial Officers of all the States.	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice T.Vaiphei 3. Hon'ble Mr. Justice B.K. Sharma	Registrar (Vigilance)
20.	Committee to examine contribution of Gauhati High Court in development of Law.	1. Hon'ble Mr. Justice Hrishikesh Roy. 2. Hon'ble Mr. Justice A.K. Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan	Dy. Registrar (G&C)
21.	Public Interest Litigation Committee	1. Hon'ble Mr. Justice B.K.Sarma 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)
22.	Committee for consideration of Shetty Commission's recommendation on Revision of Pay Scales etc. of the Sub-ordinate Court Staff of Assam	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice B.K. Sharma 3. Hon'ble Mr. Justice B.P. Katakey	Joint Registrar (Esstt. & Vig.)
23.	Committee to examine the continued utility of all Judicial Officers in all the seven States under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice. 2. Hon'ble Mr. Justice I.A. Ansari 3. Hon'ble Mr. Justice T. Vaiphei	Registrar (Vigilance)
24.	Special Committee (regarding preparation of uniform model hierarchy as regards ACRs of Officers & Staff in the Principal Seat vis-à-vis Permanent Benches)	1. Hon'ble Mr. Justice A.C. Upadhyay 2. Hon'ble Mr. Justice C.R. Sarma 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.)
25.	Committee for expunction of adverse remarks from ACRs of Officers & Staff in the Principal Seat vis-à-vis Permanent Benches	1. Hon'ble Mr. Justice C.R. Sarma 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.)

26.	Committee to address the service related grievances of the Judicial officers of the State of Nagaland & Mizoram.	1.Hon'ble Mr. Justice B.K. Sharma 2. Hon'ble Mr Justice A K Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan	Dy. Registrar (G&C)
27.	Committee to consider representation submitted by the Judicial Officers under the jurisdiction of Gauhati High Court for expunction of adverse remarks in their ACRs.	1. Hon'ble Mr. Justice B.P. Katakey 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice C.R. Sarma	Registrar(Vigilance)
28.	Administrative Reforms Committee	1. Hon'ble Mr. Justice I A Ansari 2. Hon'ble Mr. Justice T Vaiphei 3. Hon'ble Mr. Justice B.P. Katakey	Registrar General
29.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice I A Ansari 2. Hon'ble Mr. Justice B.P. Katakey 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
30.	Committee for Implementation of 13th Finance Commission's recommendations & Centrally sponsored schemes.	1. Hon'ble Mr. Justice B.P. Katakey 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.)
31.	Committee for supervising Guest House matters	1. Hon'ble Mr. Justice B.D. Agarwal 2. Hon'ble Mr. Justice Ujjal Bhuyan	Deputy Registrar(Judl.-I)
32.	Vigilance and Disciplinary Committee	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice B.D. Agarwal 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)
33.	Committee for Security Arrangement for High Court and Subordinate Courts	1. Hon'ble Mr. Justice C.R. Sarma 2. Hon'ble Mr. Justice Ujjal Bhuyan [Concerned Hon'ble Portfolio Judges may be invited as 'Special Invitee' as and when required.]	Registrar (Admn.)
34.	Supervisory Committee for High Court Mediation Centre (Principal Seat)	1. Hon'ble Mr. Justice I A Ansari 2. Hon'ble Mr. Justice B.K. Sharma 3. Hon'ble Mr. Justice B.P. Katakey 4. Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Admn.)

35.	Mediation Monitoring Committee	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice A.K. Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)
36.	Committee to look after separation of Judiciary from Executive	1. Hon'ble Mr. Justice B.K.Sarma 2. Hon'ble Mr. Justice H Roy 3. Hon'ble Mr. Justice A.K. Goswami 4. Hon'ble Mr. Justice Ujjal Bhuyan	Dy. Registrar(G&C)
37.	Litigation Committee (To deal with the matters relating to litigation by or against the High Court, in the cases where Judgments pronounced against the Administrative decision of the High Court.)	1. Hon'ble Mr. Justice B.P.Katakey 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar(Judicial)
38.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	1. Hon'ble Mr. Justice B.P. Katakey 2. Hon'ble Mr. Justice H Roy 3. Hon'ble Mr. Justice C.R. Sarma 4. Hon'ble Mr. Justice A K Goswami 5. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)
39.	Committee to monitor implementation of Action Plan for disposal of cases in Principal Seat & Outlying benches High Court, etc.	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice B.K. Sharma 3. Hon'ble Mr. Justice B.P. Katakey 4. Hon'ble Mr. Justice H Roy 5. Hon'ble Mr. Justice A K Goswami	Joint Registrar (Judl.-II)
40.	Committee to examine the continued utility of Staff & Officers of the Gauhati High Court, beyond the age of 50 years	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.)
41.	Judicial Reforms Committee	1. Hon'ble The Chief Justice 2. Hon'ble Mr. Justice I A Ansari 3. Hon'ble Mr. Justice B.P.Katakey 4. Hon'ble Mr. Justice Hrishikesh Roy 5. Sri D.K. Mishra, Sr. Advocate 6. Sri Niloyananda Dutta, Sr. Advocate 7. Sri K. N. Choudhury, Sr. Advocate 8. Sri S.S. Dey, Advocate 9. Registrar General	Registrar General (Member Secretary)

42.	Annual Report Committee (For monitoring preparation of Annual Report-2012 of Gauhati High Court)	1. Hon'ble Mr. Justice I.A. Ansari 2. Hon'ble Mr. Justice B.K. Sharma 3. Hon'ble Mr. Justice B.P. Katakey	Registrar General
43.	Committee to look after affair of Law Research Institute	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Ujjal Bhuyan	Joint Registrar (Admn-I)
44.	Committee for consideration of the proposal submitted by the Screening Committee of the Principal Seat as well as the Outlying Benches for grant of financial up-gradation under Assured Career Progression Scheme (ACPS).	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice A.K. Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)
45.	Committee for other matters not expressly covered by above committees	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Ujjal Bhuyan	REGISTRAR GENERAL

N.B.:-

1. In case of urgency orders may be obtained from senior most Hon'ble member of the Committee subject to concurrence of other Hon'ble members.
2. In case of urgency and having regard to the importance of the issue involved the meeting of the Committee may be held with the Chief Justice, if so approved by the Chief Justice.
3. In case of urgency and having regard to the importance of the issue involved, the matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.

By Order,

Sd/- M.K. Bhattacharjee
I/C REGISTRAR GENERAL

Memo No.HC. III -33/ 2012/ 52 - 77 / G dated 4th January, 2013

Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl
3. District & Sessions Judge, Kamrup, Assam.
4. District & Sessions Judge, _____, Assam.
5. Shri G.N Sahewalla, Sr. Advocate, Gauhati High Court, Guwahati.
6. Shri B.C Das, Sr. Advocate, Gauhati High Court, Guwahati.
7. Ms. Milli Hazarika, Sr. Advocate, Gauhati High Court, Guwahati.
8. Shri D.K. Mishra, Sr. Advocate, Gauhati High Court, Guwahati
9. Shri Niloyananda Dutta, Sr. Advocate, Gauhati High Court, Guwahati.
10. Shri K.N. Choudhury, Sr. Advocate, Gauhati High Court, Guwahati.
11. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.

17. The Special Officer, Translation Wing, Gauhati High Court, Guwaahati.
18. Shri S.S. Dey, Advocate, Guahati High Court, Guwahati.
19. Dr. Ruma Bordoloi, Principal, NEF Law College, Guwahati.
20. The Pvt. Secretary to Hon'ble Mr./Smt. Justice _____
21. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload this notification in the website of Gauhati High Court.
22. The Superintendent (_____), Gauhati High Court, Guwahati.
23. The Court Master (_____), Gauhati High Court, Guwahati.
24. The Court Officer No. I, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
26. Notice Board, Gauhati High Court, Guwahati

4.1.12

I/C REGISTRAR GENERAL

4.1.12